

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:6742
ANSWERED ON:17.05.2012
SALARIES TO EMPLOYEES OF PSUS
Chowdhury Shri Bansagopal

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) Whether employees of Hindustan Cables Limited, Rupnarayanpur and Tyre Corporation of India Limited, Kakinada in West Bengal are not getting their monthly wages and salaries regularly;
- (b) if so, the details thereof; and
- (c) the action taken to regularize their monthly payment of wages and salaries?

Answer

MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) to (c): The production operation in Hindustan Cables Limited (HCL), is suspended since February, 2003 and there is minimal revenue generation in the Company. Salary/wages & statutory dues of the employees of HCL up to 30.09.2011 have already been released.

Tyre Corporation of India Limited (TCIL) with a unit in Kankinara in West Bengal, is being disinvested under THE TYRE CORPORATION OF INDIA LIMITED (DISINVESTMENT OF OWNERSHIP) ACT, 2007 (No. 50 of 2007). TCIL has not manufactured Tyres during December, 2011 and January, 2012. The Company has manufactured tyres in February, 2012 and March 2012 for Rs. 9.00 lakh and Rs. 26.00 lakh respectively, which is very meager. TCIL has paid salaries to its employees till August, 2011.

Government of India have been periodically providing financial assistance as Non-Plan loan to sick/loss making PSUs under Department of Heavy Industry, which have not been able to pay salary/wages & statutory dues to its employees.